

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

WEDNESDAY, THE 24TH DAY OF APRIL, 2020/4TH VAISAKHA, 1942

B.A TMP NO.104 OF 2020
(CRIME NO.124/2020 of COYALMANNAM POLICE STATION,
PALAKKAD DISTRICT)

Petitioner/Accused No.2.

SoumyaMuraleedharan ,
Aged 24 years,
D/o. Muraleedharan, M.S.Nivas,
Devi Nagar,Andi Madam,
Kadukkamkunnam.P.O,
Palakkad - Kerala.678 651

By: Adv.Sri.Renjith B.Marar

Respondents/ State

1. State of Kerala Represented by
The Public Prosecutor, High
Court of Kerala, Ernakulam 682 031
2. The Sub Inspector of Police
Coyalmannam Police Station, Palakkad.

BY PUBLIC PROSECUTOR

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
24.04.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

C. S. DIAS, J.

B.A. TMP No. 104 of 2020

Dated this the 24th day of April, 2020.

ORDER

Heard the learned counsel for the petitioner and the learned Public Prosecutor. The learned Public Prosecutor seeks time for getting instructions in the above case.

This Court by its order dated 28.11.2019 in B.A. No.7857/2019 already granted the petitioner an order of pre-arrest bail. In view of the said order passed, the respondents are directed not to arrest the petitioner till the next posting date.

Call on 5.5.2020.

**C.S.DIAS
JUDGE**

